

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4353

ANSWERED ON:20.02.2014

COMMERCIAL UTILISATION OF RAILWAY LAND

Deo Shri Kalikesh Narayan Singh;Kumar Shri Kaushalendra;Punia Shri P.L.

Will the Minister of RAILWAYS be pleased to state:

- (a) the total area of land lying unutilised/vacant under the Railways, zone-wise and the manner in which the Railways propose to utilise the said vacant land;
- (b) the details of commercial utilisation of land including land given on lease by the Railways/Rail Land Development Authority (RLDA) during the last three years, year and zone-wise;
- (c) the details of revenues generated from such commercial utilisation/lease of railway land/real estate by the Railways/RLDA during the last three years, year and zone-wise;
- (d) whether the Railways propose to utilise huge area of vacant land in Bihar, particularly in and around Patna;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the other steps taken/proposed to be taken by the Railways for commercial utilisation of such railway land?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

- (a) to (f) A statement is laid on the Table of the House.